

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).9519/2011

(From the judgement and order dated 28/09/2011 in CRM No.31774/2011 of The HIGH COURT OF PATNA)

PURUSHOTTAM MEENA Petitioner(s)

VERSUS

STATE OF BIHAR & ANR. Respondent(s)

(With appln(s) for exemption from filing O.T., anticipatory bail, permission to file additional documents and office report)

Date: 18/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Sushil Kumar Jain, Adv.  
Mr. Puneet Jain, Adv.  
Ms. Chisti Jain, Adv.  
Mr. Anurag Gohil, Adv.  
Ms. Ruchika Gohil, Adv.  
Ms. Pratibha Jain, Adv.

For Respondent(s) Mr. Jaikriti S. Jadeja, Adv.  
Mr. Balaji Srinivasan, Adv.  
  
Mr. Gopal Singh ,Adv.  
Mr. Chandan Kumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As prayed, the matter is adjourned by two weeks.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master